

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

LOK SABHA

**UNSTARRED QUESTION NO. 2807
TO BE ANSWERED ON 20.03.2017**

Central Universities

**2807. DR. ANUPAM HAZRA:
SHRI DINESH TRIVEDI:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether a number of posts of Vice-Chancellors (VCs) in Central Universities in the country remain vacant for months together and if so, the number of Central University and Government colleges that do not have permanent positions of principal of Vice-Chancellor, State/UTwise;
- (b) the criteria outlined by the Ministry to appoint Chancellors and Vice-Chancellors to Central and Government Universities;
- (c) whether the Government would take steps for amendment of relevant law/ regulations for making over and taking over of charges between the predecessor and successor incumbents for the post of Vice-Chancellor in Central Universities and if so, the details thereof; and
- (d) the total number of Central Universities and Colleges, that do not meet the prescribed adequate number of permanent teaching posts?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)**

(a): There are 41 Central Universities (CUs) under the purview of this Ministry. At present, only 4 posts of Vice Chancellor are vacant in Central Universities namely, Visva-Bharati, Mizoram University, Pondicherry University and Nagaland University, where the process to fill up these vacancies is on.

Details of vacant positions of Government colleges are not maintained centrally.

(b): The Chancellor and Vice Chancellor in Central Universities is appointed as per provision contained in the Act/Statutes of the respective Central Universities.

(c): Central Universities are autonomous bodies which are established under different Acts passed by the Parliament and are regulated by respective Acts and Statutes made thereunder. The handing over and taking over charges between the predecessor and successor incumbents for the post of Vice-Chancellor is done as per the provisions in the respective Act/Statutes etc.

(d): As per clause 12.0 of UGC Regulations on Minimum Qualifications for Appointment of Teachers and Other Academic Staff in Universities and Colleges and Measures for the maintenance of standards in Higher Education 2010, the teaching positions are created in the Central Universities by UGC in a pyramidal order, that is, for instance, for one post of Professor, there shall be two posts of Associate Professors and four posts of Assistant Professors, per department. All the Central Universities have been sanctioned teaching posts as per norms. However, the incidence and filling up of vacancies in Central Universities (CUs) is an ongoing and continuous process.
